

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/1994 JA

From :- Smt. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smt. Suchandra Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup (M), Guwahati.

Dated Guwahati, the 5th April, 2018.

Subj: **Casual Leave.**

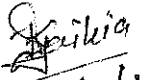
Ref:- Your letter No. FCK 5/12/PJ/98/18, dtd. 03.04.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 03.04.2018. and 04.04.2018 has been granted/~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


03/04/18